

is determined in each unit/division of the India Tourism Development Corporation (ITDC) and the present level of inventory etc. in each unit:

(b) the value of obsolete/surplus items in each unit/division/activity of ITDC as on March, 31, 1991; and

(c) the details of major items lying in each unit/division/activity of the Corporation as on March 31, 1991 and how these are proposed to be disposed off?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Allocation to Power Sector in Tamil Nadu, Karnataka, Maharashtra

2796. SHRI H. D. DEVEGOWDA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state the details of the amount provided by the Union Government for power generation in different energy sectors of Tamil Nadu, Karnataka, Maharashtra, plan-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI

KALP NATH RAI): Information is being collected and will be laid on the Table of the House.

[*Translation*]

Promotions of Railway Officials

2797. SHRI HARI KEWAL PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether the condition of minimum leftover service tenure has been fixed for promotion in certain categories of gazetted officers of the Railways;

(b) if so, the norms and purpose of these conditions of minimum leftover service tenure;

(c) the other categories in which this condition apply and the period of minimum leftover service tenure fixed in each case;

(d) whether this rule also applies to the promotion of group 'B' officers to group 'A'; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Posts	Minimum leftover service
In grade Rs. 7300-7600/-	One year.
General Manager and equivalent.	Two years.
Member, Railway Board.	Two years.
Chairman, Railway Board.	Two years as Member, Railway Board and/or Chairman, Railway Board, including at least one year as Chairman, Railway Board.

Posts	Minimum leftover service
(c) No such condition is applicable in Group 'C' and 'D' categories.	The purpose of this tenure is to maintain continuity in the posts for formulation and implementation of the policies at the higher management levels.
(d) No, Sir.	Kollam Sea Port.

(b) Does not arise.

(e) The induction of Group 'B' officers in Group 'A' is made in Junior Scale which is lowest grade with no policy formulating function.

Petrol, Diesel Retail Outlets

2799. SHRI SYED SHAHABUDDIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

[English]

Oil Drilling in Kerala

2798. SHRI KODIKKUNIL SURESH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol, diesel retail outlets in the country as a whole, in Bihar, and in Purnea, Araria and Kishanganj districts of Bihar particularly, separately as on April 1, 1989, April 1, 1990 and April 1, 1991;

(a) when the drilling for oil and natural gas was started in Kollam Sea Port in Kerala; and

(b) the corresponding number of outlets programmed for 1991-92; and

(b) the outcome of the efforts made so far?

(c) the number in (a) and (b) included in the above for various categories such as Scheduled Castes, Scheduled Tribes, Unemployed Graduates, Physically Handicapped etc.?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No drilling has been taken up in

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (c).